

HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 15th March, 2018

No.HCM/Misc.-89/2013-A&E/ It is hereby notified that there will be no Division Bench comprising of Hon'ble the Acting Chief Justice and Hon'ble Mr. Justice Kh. Nobin Singh on 16.03.2018. Hon'ble the Acting Chief Justice will sit singly on the said day.

It is further notified that there will be no Single Bench in respect of Hon'ble Mr. Justice Kh. Nobin Singh on 16.03.2018.

Sd/-

(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No.HCM/Misc.-89/2013-A&E/

Imphal, the 15th March, 2018

Copy to:

1. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur for kind information to His Lordship.
2. All the Assistant Registrars, High Court of Manipur.
3. The L.R.O., High Court of Manipur.
4. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh for kind information to his Lordship.
5. The P.S. to Registrar General, High Court of Manipur.
6. The System Analyst, High Court of Manipur for uploading the same to the official website.
7. All the Superintendents/Stamp Reporter, High Court of Manipur.
8. Notice Board
9. The concerned/guard file.

A. Guneshwar Sharma
REGISTRAR GENERAL
HIGH COURT OF MANIPUR
